

**OFFICIAL MEMORANDUM OF THE PRINCIPAL DISTRICT COURT,
TIRUPPUR**

A. No.123/2020

Date : 04.05.2020

Sub: Courts & Judges Spread of Corona Virus Pandemic Limited functioning of the Subordinate Courts in the State of Tamil Nadu due to lockdown in the State of Tamil Nadu Summer Vacation of the Subordinate Civil Courts in the State of Tamil Nadu and Union Territory of Puducherry from the 1st of May, 2020 to 31st of May, 2020 kept in abeyance and adjourned - Further modification Orders issued by the Hon'ble High Court - Received - Instructions issued - Arrangements Further modified made - Intimation issued - Regarding.

- Ref: 1. High Court's Official Memorandum in Roc. No. 23991 C/2020/C3, dated 18.04.2020 (For T.N & Puducherry)
2. High Court's Official Memorandum in Roc. No. 23991C/2020/C3 dated 01.05.2020
3. Letter of the Registrar General, High Court, Madras, dated 01.05.2020 along with Notification No.403/2020 DM1(A) dated 01.05.2020 issued by the Ministry of Home Affairs, Government of India.
4. This Court's Official Memorandum in A. No.123/2020 dated 02.05.2020

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In continuation of this Court's Official Memorandum in the reference 4th cited above, the following modified arrangements are issued.

S.No	Designation and E - Mail ID's	Period	Nature of Cases
1	Judicial Magistrate No.I, Tiruppur. E-Mail Id: tpr.jmc1-tn@indiancourts.nic.in	04.05.2020 to 31.05.2020	Matrimonial Cases, Domestic Violence Cases, Bails, Remand Works and such related matters in respect of their jurisdiction.
2	Judicial Magistrate No.II, Tiruppur. E-Mail Id: tpr.jmc2-tn@indiancourts.nic.in		
3	Judicial Magistrate No.III, Tiruppur. E-Mail Id: tpr.jmc3-tn@indiancourts.nic.in		
4	Judicial Magistrate No.IV, Tiruppur. E-Mail Id: tpr.jmc4-tn@indiancourts.nic.in		
5	Judicial Magistrate, FTC Court, Tiruppur. E-Mail Id: tpr.jmftc-tn@indiancourts.nic.in		
6	Judicial Magistrate, Palladam. E-Mail : tprpldm.jmc-tn@indiancourts.nic.in		

PRINCIPAL DISTRICT JUDGE,
TIRUPPUR.

04/05/2020

04/05/2020

To :

1. The Judicial Magistrates concerned.
2. The President, All the Bar Associations in Tiruppur District.

Copy to :

1. The District Collector, Tiruppur.
2. The Commissioner of Police, Tiruppur City.
3. The Superintendent of Police, Tiruppur.
4. The Chief Judicial Magistrate, Tiruppur.
5. The Court Manager, CAO, System Analyst, Sheristadars, District Court,
Tiruppur.